

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1620  
ANSWERED ON:07.03.2011  
CONSERVATION OF LAKES  
Punia Shri P.L.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the steps taken by the Government in regard to conservation of lakes in the country at present;
- (b) whether there is a separate criteria for conservation/rennovation of lakes at tourist places;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (e) The Ministry is implementing the scheme of National Lake Conservation Plan (NLCP) since June, 2001 for conservation and management of polluted and degraded lakes in urban and semi-urban areas of the country, through an integrated ecosystem approach. The mandate of the NLCP Scheme is pollution prevention and conservation of perennial lakes.

The guidelines for conservation of lakes were published by the Ministry in May, 2008. The Plan includes core components of interception, diversion and treatment of wastewaters before entry into the lake, catchment area treatment, shoreline protection, in-lake treatment etc. Non core activities include lake front eco-development and public participation etc.

Under the Scheme, the Ministry has so far, sanctioned projects for conservation of 61 lakes at a cost of Rs.1028.19 crore. The proposals for new lakes are considered for sanction subject to their admissibility as per NLCP guidelines, pollution status, prioritization and availability of funds under the Plan.